GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA UNSTARRED QUESTION No. 665

Answered on Monday, July 24, 2023/Sravana 2, 1945 (Saka)

STAND UP INDIA SCHEME FOR AGRI-ALLIED GREENFIELD ACTIVITIES

665. SHRIMATI SUNITA DUGGAL:

Will the Minister of **Finance** be pleased to state:

- (a) whether the Government has details of the beneficiaries under the Stand-Up India scheme;
- (b) if so, the district-wise details for the State of Haryana including loans for agri-allied greenfield activities thereof;
- (c) whether the Government has the data on the total amount of loans facilitated under the scheme for SC/ST and women respectively since its inception; and
- (d) if so, the details thereof, State/UT-wise?

ANSWER

Minister of State in the Ministry of Finance

(Dr. BHAGWAT KARAD)

(a) and (b) Stand Up India Scheme has facilitated setting up of more than 1.90 lakh greenfield enterprises and credit of around Rs.43.000 crore has been sanctioned under the Scheme since inception.

District-wise details including loans for agri-allied activities for the State of Haryana is attached as an **Annexure-1**

(c) and (d) The total amount of loan sanctioned to SCs/STs and Women borrowers under Stand-Up India Scheme as on 30.06.2023 is tabulated below:

Sl. No.	Category of Entrepreneurs	Amount Sanctioned (Rs.in Crore)
1.	SCs/STs	8,207.61
2.	Women*	34,750.83

^{*} Does not include amount sanctioned to women SC/ST entrepreneurs, as the same has been included in the amount sanctioned to SCs/STs (Sl. No.1).

State/UT wise details of the loans till 30.06.2023 is attached as Annexure -2

Annexure-1 as referred to in Part (a) and (b) of Lok Sabha Unstarred Question No. 665 for reply on 24.07.2023

District wise Data of Haryana as on 30.06.2023 under Stand-UP India Scheme						
Sl. No.	Districts	Total Number of Accounts Sanctioned	Amount Sanctioned (Rs. In Crore)			
1	AMBALA	476	97.14			
2	BHIWANI	214	43.69			
3	CHARKI DADRI	25	4.83			
4	FARIDABAD	773	175			
5	FATEHABAD	126	22.74			
6	GURUGRAM	908	215.79			
7	HISAR	389	74.04			
8	JHAJJAR	93	19.7			
9	JIND	192	34.51			
10	KAITHAL	128	22.55			
11	KARNAL	407	80.28			
12	KURUKSHETRA	244	43.89			
13	MAHENDRAGARH	110	21.25			
14	NUH (Mewat)	44	7.46			
15	PALWAL	53	11.08			
16	PANCHKULA	328	70.8			
17	PANIPAT	397	105.79			
18	REWARI	180	37.5			
19	ROHTAK	312	66.46			
20	SIRSA	226	42.18			
21	SONIPAT	229	66.67			
22	YAMUNANAGAR	297	61.36			
	Total Haryana	6,151	1,324.72			
Source: SIDBI						

Annexure-2 as referred to Part (c) & (d) of Lok Sabha Unstarred Question No.665 for reply on 24.07.2023

SUPI Data- Amount (Rs. In Crore) Sanctioned to SC/ST and Women Category since inception as on 30.06.2023

Sl. No.	States/UTs	SC/ST	Women*
1	ANDAMAN AND NICOBAR ISLANDS	12.32	55.94
2	ANDHRA PRADESH	748.96	1,847.39
3	ARUNACHAL PRADESH	97.85	8.28
4	ASSAM	157.97	426.42
5	BIHAR	135.53	1,119.96
6	CHANDIGARH	19.43	104.35
7	CHHATTISGARH	154.52	792.37
8	DAMAN AND DIU AND DADRA AND NAGAR HAVELI	6.24	30.56
9	DELHI	203.58	1,011.51
10	GOA	7.95	120.74
11	GUJARAT	507.93	3,144.29
12	HARYANA	201.71	1,118.13
13	HIMACHAL PRADESH	142.19	414.30
14	JAMMU AND KASHMIR	62.97	235.44
15	JHARKHAND	105.21	575.40
16	KARNATAKA	511.53	2,313.47
17	KERALA	64.27	1,168.36
18	LADAKH	74.39	1.82
19	LAKSHADWEEP	0.63	0.00
20	MADHYA PRADESH	454.76	1,715.70
21	MAHARASHTRA	772.31	3,321.07
22	MANIPUR	41.61	39.31
23	MEGHALAYA	70.94	24.38
24	MIZORAM	122.22	8.25
25	NAGALAND	137.41	12.18
	ODISHA	184.66	1,141.92
27	PUDUCHERRY	10.65	89.06
28	PUNJAB	224.71	1,079.53
29	RAJASTHAN	403.17	1,749.58
30	SIKKIM	48.30	27.78
31	TAMIL NADU	593.18	3,728.51
32	TELANGANA	792.02	1,636.23
33	TRIPURA	34.84	46.41
34	UTTAR PRADESH	552.16	3,529.92
35	UTTARAKHAND	90.53	506.59
36	WEST BENGAL	458.96	1,605.68
	Grand Total	8,207.61	34,750.83
Source	CINDI	· · · · · · · · · · · · · · · · · · ·	·

Source: SIDBI

* Does not include women SC/ST entrepreneurs